

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	<b>IA 1150/17 &amp; IA 1147/17 in DFR NO. 3235/17</b> (IA 1150/17- for delay in re-filing, IA 1147/17 - for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3235/2017 Dated 25/09/2017	11/12/2017	Eternity Legal for R-2	<b>08/01/2018</b>  <b>Court-II</b>
2.	<b>IA 1140/17 in DFR NO. 3779/17</b> (IA 1140/17- for delay in filing)	PTC India Limited & Anr. Vs. Madhya Pradesh Electricity Regulatory Commission & Anr.	3779/2017 Dated 06/11/217	12/12/2017		<b>08/01/2018</b>  <b>Court-II</b>
3.	<b>IA 1155/17 in DFR NO. 3523/17</b> (IA 1155/17- for delay in filing)	Tata Power Delhi Distribution Limited Vs. Delhi Electricity Regulatory Commission	3523/2017 Dated 17/10/2017	12/12/2017		<b>08/01/2018</b>  <b>Court-II</b>
4.	<b>IA 1141/17 in DFR NO. 3756/17</b> (IA 1141/17 – for delay in filing)	Ajmer Vidyut Vitaran Nigam Limited & Ors Vs. Coastal Gujarat Power Limited & Ors.	3756/2017 Dated 02/11/2017	13/12/2017	J.Sagar Associates for R-1	<b>09/01/2018</b>  <b>Court-II</b>
5.	<b>400/17 &amp; IA 1166/17 &amp; IA 1167/17</b> (IA 1166/17- for direction, IA 1167/17- for permission to file dim copies and Hindi annexures)	Sarda Energy And Minerals Ltd. Vs. Central Electricity Regulatory Commission & Anr.	3819/2017 Dated 08/11/2017	15/12/2017		<b>09/01/2018</b>  <b>Court-II</b>
6.	<b>IA 1168/17 in DFR NO. 3557/17</b> (IA 1168/17- for delay in filing)	GMR Kamalanga Energy Limited Vs. Central Electricity Regulatory Commission & Ors.	3557/2017 Dated 23/10/2017	18/12/2017		<b>09/01/2018</b>  <b>Court-II</b>
7.	<b>399/17 &amp; IA 1164/17</b> (IA 1164/17- for stay)	M/s. Jodhpur Vidyut Vitran Nigam Limited & Anr. Vs. Rajasthan Electricity Regulatory Commission Anr.	3948/2017 Dated 17/11/2017	22/12/2017		<b>10 /01/2018</b> <b>(At the request of Ld.Counsel)</b>  <b>Court-II</b>
8.	<b>401/17</b>	Punjab State Power Corporation Limited Vs. Central Electricity Regulatory Commission & Ors.	3651/2017 Dated 27/10/217	26/12/2017	J.Sagar Associates for R-1	<b>10 /01/2018</b>  <b>Court-II</b>

9.	<b>IA 1174/17 in DFR NO. 3655/17</b> (IA 1174/17- for delay in filing)	M/s. Vedanta Limited Vs. Central Electricity Regulatory Commission & Ors.	3655/2017 Dated 27/10/2017	26/12/2017		<b>10 /01/2018</b>  <b>Court-II</b>
10	<b>402/17 &amp; IA 1177/17</b> (IA 1177/17- for stay)	Solar Energy Corporation of India Ltd. Vs. M/s. Welspun Energy Private Limited & Anr.	4084/2017 Dated 27/11/20017	27/12/2017	HSA Advocates for R-1	<b>10/01/2018</b>  <b>Court-II</b>
11	<b>403/17 &amp; IA 1178/17 &amp; IA 1179/17</b> (IA 1178/17 - for exemption from filing certified copy of impugned order, IA 1179/17- for stay)	NTPC Vidyut Vyapar Nigam Limited Vs. M/s. Godawari Green Energy Limited & Ors.	4068/2017 Dated 27/11/2017	27/12/2017		<b>11/01/2018</b>  <b>Court-II</b>
12	<b>IA 1182/17 in DFR NO. 3713/17</b> (IA 1182/17 – for delay in filing)	IND Barath Energy (Utkal) Limited Vs. Central Electricity Regulatory Commission & Ors.	3713/2017 Dated 31/10/2017	28/12/217		<b>11/01/2018</b>  <b>Court-II</b>
13	<b>IA 1185/17 in DFR NO. 3706/17</b> (IA 1185/17- for delay in filing)	Jindal India Thermal Power Limited Vs. Central Electricity Regulatory Commission & Ors	3706/2017 Dated 31/10/2017	29/12/2017		<b>11/01/2018</b>  <b>Court-II</b>
14	<b>404/17</b>	Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Vs. Central Electricity Regulatory Commission & Ors.	3701/2017 Dated 31/10/2017	29/12/2017	J.Sagar Associates for R-2	<b>11/01/2018</b>  <b>Court-II</b>

**By Order**  
**Sd/-**  
**Dy. Registrar**

**Dated: 05/01/2018**